

(b) if so, the facts thereof;

(c) the fund allocated therefor; and

(d) the number of houses planned to be constructed during that period?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH). (a) to (d). The information is being collected from the Government of Tamil Nadu and will be laid on the Table of the Sabha as soon as it is received

#### Relaxation for Physically Handicapped Students in Central Schools

1909. SHRI VARKEY GEORGE. Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether there is any relaxation of conditions or quota fixed for physically handicapped students for admission in Central Schools especially in schools having single storey buildings?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM). No, Sir.

#### Advance Tuition Fee by Colleges in Delhi

1910. SHRI CHANDRIKA PRASAD. Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) whether some colleges of Delhi University are charging tuition fee in advance for the whole academic year 1976-77;

(b) if so, the reasons therefor;

(c) whether this has caused a great difficulty for the common man in getting their children admitted in these institutions; and

(d) whether Government propose to take suitable steps to stop this practice of the institutions?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) According to the information furnished by the University of Delhi besides professional colleges, only one non-professional college had charged tuition fees in advance for the whole academic year 1976-77.

(b) to (d). No written complaint against this decision of the college was received by the University. Press reports have, however, appeared pointing out the difficulties experienced by the guardians of some students. The Chairman of the Governing Body of the college has informed the University that the Governing Body will consider the this matter and that suitable steps are under consideration to stop this practice in future.

#### New Method of Crop Production in Dry Land Areas

1911 SHRI RAM PARKASH. Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether agricultural scientists have found a method for increasing crop production in dry land; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) and (b). Yes, Sir, packages of practices have been evolved to improve crop production in dryland. They have been formulated mostly on the basis of research data obtained from the All India Coordinated research project on dryland agriculture, implemented by the Indian Council of Agricultural Research, since the Fourth Five Year Plan period. For further refinement of the dryland technology in meeting the challenges of aberrant weather, the research project is continuing during the current plan period at 23 centres, located in different parts of the country. In developing the comprehensive packages of dryland techno-